(b)

## BENCH-II

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.136/2015 I.A-33/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M.

Name of the Company		Tara Jain Versus- Misrilall Mines Pvt.Ltd & Ors		
Under Section		397/398		
SI. No.	Representativ	ation of Authorized ve (IN CAPITAL TERS)	Appearing on behalf of	Signature with date
1.	AKHILESH KU AKASH SHARN	SHRIVASTAVA, ADV.)	Petitioner	Axach Channes 1.8.17
	or Joya SALVA	A RURA A DUOC	ALE \	

STADONGA JUNA CHAS UNHAS TEHNIL . RM. L

2. Ma. SABYALACHI CHOWDHURY, ADVOCATE

S. MA. DEEPNATH ROY CHOWDHURY, ADVOCATE

4. Ma. RAJARCHI DUTTA, ADVOCATE

6. MB. SHYANTEE DATTA, ADVOCATE

6. MS. SAMAITA DAS CHOWDHURY, ADVOCATE

Respondent

18/17

 $\frac{01\ 08\ 2017-C.P.No.136/2015-Tara\ Jain\ Vs.\ Misrilall\ Dharamchand\ Pvt.\ Ltd.}{\&\ Ors.}$ 

## ORDER

Ld. Lawyers on behalf of the petitioner(s) as also respondent(s) are present.

They have filed their written submission along with case laws.

Order reserved.

Sd/— MANORAMA KUMARI MEMBER(J)